

NATIONAL COMPANY LAW TRIBUNAL

DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/251/ (IB)/2017
NAME OF THE PETITIONER(S) : AXIS BANK LTD
NAME OF THE RESPONDENT(S) : ORIGIN FOODS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

The Counsel for the Corporate Debtor has mentioned the matter pertaining to TCP/251(IB)/CB/2017 titled Axis Bank Vs. Origin Foods Ltd. It is submitted orally that the matter was supposed to be listed today but that does not find mention in the cause list. Therefore, the Registry is directed to post this matter on 16.06.2017 provided the same was to be listed today. Put up on **16.06.2017 at 02.30 P.M.**


(S. VIJAYARAGHAVAN)
Member (Technical)


(Ch. Md. Sharief Tariq)
Member (Judicial)